

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :29-04-2025

**Date : 29.04.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
34426/2025	29.04.2025	CMP-221/2024	AS PATRA	C.O.		Order Dtd. 2025-04-24	WRIT BRANCH-8	(S No 39
34427/2025	29.04.2025	CMP-568/2025	M K MOHANTY 2	C.O.		Order Dtd. 2025-04-24		(S No 39
34428/2025	29.04.2025	CMP-1375/2024	S BEHERA	C.O.		Order Dtd. 2025-04-25		(S No 39
34430/2025	29.04.2025	CMP-1356/2024	JK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-26		(S No 39
34431/2025	29.04.2025	CMP-546/2025	DK JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No 39
34432/2025	29.04.2025	CMP-40/2025	D NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No 39
34433/2025	29.04.2025	CMP-27/2025	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No 39
34434/2025	29.04.2025	CMP-13/2025	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No 39
34435/2025	29.04.2025	CMP-195/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-30		(S No 39
34436/2025	29.04.2025	CMP-1141/2024	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No 39
34437/2025	29.04.2025	WP (C) - 10586/2025	SHASHIBHUSAN BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
34438/2025	29.04.2025	CMP-127/2025	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No 12
34439/2025	29.04.2025	WP (C) - 10952/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 40

34440/2025	29.04.2025	CMP-1025/2024	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 40
34441/2025	29.04.2025	CMP-174/2025	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 40
34442/2025	29.04.2025	WP (C) - 10948/2025	R K PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-8	(S No 40
34443/2025	29.04.2025	CMP-394/2025	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 40
34445/2025	29.04.2025	CMP-457/2025	AK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 40
34446/2025	29.04.2025	WP (C) - 10966/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-6	(S No 26
34447/2025	29.04.2025	CMP-1141/2024	MK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 26
34448/2025	29.04.2025	CMP-925/2024	TK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(S No 26
34449/2025	29.04.2025	WP (C) - 10849/2025	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34450/2025	29.04.2025	CONTC-7124/2024	PK MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-04-25	CONTEMPT	(S No
34451/2025	29.04.2025	WP (C) - 10810/2025	CHINTU SAMAL	C.O.	COURT NO. 16	Order Dtd. 2025-04-24	WRIT BRANCH-8	(S No 40
34452/2025	29.04.2025	CRLMC-1483/2025	SP SAMANTA	C.O.	COURT NO. 16	Order Dtd. 2025-04-17		(S No 40
34453/2025	29.04.2025	WP (C) - 10956/2025	MRUTYUNJAYA PAGAL	C.O.	COURT NO. 16	Order Dtd. 2025-04-24	WRIT BRANCH-4	(S No 37
34454/2025	29.04.2025	CRLMP-230/2025	NK ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-04-25		(S No 37
34455/2025	29.04.2025	WP (C) - 10968/2025	B SAMAL	C.O.	COURT NO. 16	Order Dtd. 2025-04-24		(S No 37
34456/2025	29.04.2025	FAO-838/2018	D K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(S No
34457/2025	29.04.2025	CRLMP-220/2025	NK ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-04-25		(S No
34459/2025	29.04.2025	WP (C) - 10950/2025	B SAMAL	C.O.	COURT NO. 16	Order Dtd. 2025-04-24	WRIT BRANCH-8	(S No 40

34460/2025	29.04.2025	FAO-132/2019	D K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(S No
34461/2025	29.04.2025	CMP-584/2025	BP TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23		(S No
34462/2025	29.04.2025	WP (C) - 10940/2025	B SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No
34463/2025	29.04.2025	FAO-132/2019	D K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(S No
34464/2025	29.04.2025	WP (C) - 10951/2025	D SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No
34465/2025	29.04.2025	WP (C) - 10955/2025	B SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
34466/2025	29.04.2025	RVWPET-89/2020	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34467/2025	29.04.2025	WP (C) - 10970/2025	B SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No
34468/2025	29.04.2025	WP (C) - 9643/2025	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(S No
34469/2025	29.04.2025	CMP-1329/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No
34470/2025	29.04.2025	CMP-1375/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No
34471/2025	29.04.2025	RVWPET-84/2020	D.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34472/2025	29.04.2025	CMP-310/2025	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No
34474/2025	29.04.2025	CMP-82/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No
34475/2025	29.04.2025	RVWPET-85/2020	D.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34476/2025	29.04.2025	CMP-844/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No
34477/2025	29.04.2025	CMP-610/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-08		(S No
34478/2025	29.04.2025	RVWPET-81/2020	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34479/2025	29.04.2025	CMP-1329/2024	S BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(S No
34480/2025	29.04.2025	RVWPET-82/2020	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34482/2025	29.04.2025	RVWPET-77/2020	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34483/2025	29.04.2025	RVWPET-80/2020	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34484/2025	29.04.2025	RVWPET-78/2020	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34486/2025	29.04.2025	RVWPET-	D.K. DEHURY	C.O.	COURT NO.	Order Dtd. 2025-04-	CIVIL	(S

		79/2020			3 OLD	23	REVISION	No
34487/2025	29.04.2025	RVWPET-75/2020	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34488/2025	29.04.2025	RVWPET-76/2020	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	CIVIL REVISION	(S No
34489/2025	29.04.2025	WP (C) - 5273/2025	R M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34490/2025	29.04.2025	WP (C) - 10876/2025	SANJEEV UDGATA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34491/2025	29.04.2025	WP (C) - 10731/2025	D K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No 10
34494/2025	29.04.2025	WP (C) - 10788/2025	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34495/2025	29.04.2025	WP (C) - 33300/2024	S K SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-2	(S No
34497/2025	29.04.2025	WP (C) - 10080/2025	GYANESWAR SATPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No
34498/2025	29.04.2025	WP (C) - 26882/2024	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No
34500/2025	29.04.2025	WP (C) - 6493/2025	S NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
34501/2025	29.04.2025	WP (C) - 9811/2025	J LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-8	(S No 39
34502/2025	29.04.2025	WP (C) - 10577/2025	S K BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-06-19	WRIT BRANCH-4	(S No 17
34503/2025	29.04.2025	WP (C) - 10642/2025	GOUTAM KUMAR ROUSTRAY	C.O.	COURT NO. 12	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34505/2025	29.04.2025	WP (C) - 9739/2023	M NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-04-03	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34506/2025	29.04.2025	WP (C) - 10422/2025	RAJALAXMI BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-21	WRIT BRANCH-5	(S No 32
34507/2025	29.04.2025	WP (C) - 10908/2025	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-24		(S No 32
34508/2025	29.04.2025	WP (C) - 10464/2025	R BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-23	WRIT BRANCH-5	(S No 32

34509/2025	29.04.2025	WP (C) - 10746/2025	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-24		(S No 32)
34510/2025	29.04.2025	WP (C) - 9729/2025	B K SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-04-17		(S No 32)
34511/2025	29.04.2025	WP (C) - 17535/2024	M/S.SAROJ KUMAR DAS, B.C PRADHAN, SPANDAN MOHANTY, AMRET DAS, KAVERI PATTANAIAK	C.O.	COURT NO. 12	Order Dtd. 2025-04-21		(S No 32)
34512/2025	29.04.2025	WP (C) - 10844/2025	H K PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-05-15	WRIT BRANCH-6	(S No 26)
34513/2025	29.04.2025	WP (C) - 19696/2024	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-05-08		(S No 26)
34515/2025	29.04.2025	WP (C) - 17535/2024	B K DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04-21		(S No 26)
34516/2025	29.04.2025	WP (C) - 10621/2025	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-04-23	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
34517/2025	29.04.2025	WP (C) - 10725/2025	P R MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-3)	(S No 11)
34518/2025	29.04.2025	WP (C) - 8057/2025	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
34519/2025	29.04.2025	WP (C) - 10327/2025	VISWAJEET MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-4	(S No 17)
34520/2025	29.04.2025	WP (C) - 10775/2025	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 17)
34521/2025	29.04.2025	WP (C) - 10567/2025	RAMAKRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 17)
34523/2025	29.04.2025	WP (C) - 10781/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-7	(S No 18)
34525/2025	29.04.2025	WP (C) - 11005/2025	R K PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 18)
34526/2025	29.04.2025	CRLA-822/2022	S K SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-07	CRIMINAL APPEAL	(S No)
34528/2025	29.04.2025	CMP-582/2025	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(S No)

34530/2025	29.04.2025	TRP (C) - 142/2024	B K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-17	M.J.C.	(S No
34531/2025	29.04.2025	TRP (C) - 142/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-17	M.J.C.	(S No
34532/2025	29.04.2025	TRP (C) - 142/2024	A K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-17	M.J.C.	(S No
34533/2025	29.04.2025	TRP (C) - 120/2024	B K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-17	M.J.C.	(S No
34534/2025	29.04.2025	TRP (C) - 48/2024	ANANTA CHARAN BISOI	C.O.	COURT NO. 12	Order Dtd. 9999-12-31		(S No
34535/2025	29.04.2025	ABLAPL-4109/2025	S DASH	C.O.	COURT NO. 12	Order Dtd. 2025-04-25		(S No
34536/2025	29.04.2025	MACA-36/2025	S B DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04-24		(S No
34538/2025	29.04.2025	MACA-36/2025	S S PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2025-04-24		(S No
34539/2025	29.04.2025	MACA-692/2019	B MAHALI	C.O.	COURT NO. 12	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(S No
34540/2025	29.04.2025	MACA-1203/2023	J DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(S No
34541/2025	29.04.2025	MACA-1203/2023	J DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(S No
34542/2025	29.04.2025	MACA-564/2023	J DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(S No
34543/2025	29.04.2025	WP (C) - 26662/2019	M R SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-04-21	WRIT BRANCH-3	(S No 28
34544/2025	29.04.2025	WP (C) - 26662/2019	D BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-21	WRIT BRANCH-3	(S No 28
34545/2025	29.04.2025	WP (C) - 10704/2025	K PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-24		(S No 28
34546/2025	29.04.2025	WP (C) - 10882/2025	K PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-24	WRIT BRANCH-7	(S No 48
34547/2025	29.04.2025	WP (C) - 10877/2025	K PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-24		(S No 48
34548/2025	29.04.2025	WP (C) - 10880/2025	K PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-24		(S No 48
34549/2025	29.04.2025	WP (C) - 10657/2025	D K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-25	WRIT BRANCH-5	(S No 20
34551/2025	29.04.2025	BLAPL-12849/2024	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-23		(S No 20
34552/2025	29.04.2025	WP (C) -	D K MOHANTY	C.O.	COURT NO.	Order Dtd. 2025-04-	WRIT	(S

		10655/2025			12	25	BRANCH (DIVISION BENCH-1)	No 10
34553/2025	29.04.2025	WP (C) - 8136/2025	P K MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025-04- 25	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
34555/2025	29.04.2025	WP (C) - 34610/2021	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04- 24	WRIT BRANCH-5	(S No 21
34556/2025	29.04.2025	WP (C) - 42364/2023	S DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04- 25	WRIT BRANCH-3	(S No 13
34567/2025	29.04.2025	WP (C) - 3675/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04- 22	WRIT BRANCH-8	(S No 39
34568/2025	29.04.2025	WP (C) - 3897/2022	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2025-04- 22	WRIT BRANCH-3	(S No 33
34569/2025	29.04.2025	WP (C) - 9542/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-04- 07	WRIT BRANCH-7	(S No
34570/2025	29.04.2025	WP (C) - 10715/2025	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04- 25	WRIT BRANCH-5	(S No 32
34572/2025	29.04.2025	ABLAPL- 4515/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 25	Order Dtd. 2025-04- 25	BAIL-1	(S No 15
34574/2025	29.04.2025	WP (C) - 10688/2025	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04- 25		(S No 15
34575/2025	29.04.2025	ABLAPL- 7636/2024	BIKASH PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 23		(S No 15
34576/2025	29.04.2025	WP (C) - 33674/2022	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 25	WRIT BRANCH-3	(S No 33
34577/2025	29.04.2025	ABLAPL- 4391/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 25	BAIL-1	(S No 15
34578/2025	29.04.2025	WP (C) - 6046/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 23	WRIT BRANCH-2	(S No
34579/2025	29.04.2025	WP (C) - 41143/2023	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 21	WRIT BRANCH-7	(S No 48
34580/2025	29.04.2025	WP (C) - 6784/2018	U P BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 24	WRIT BRANCH-3	(S No 28
34582/2025	29.04.2025	CMP- 886/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 25		(S No 28
34583/2025	29.04.2025	FAO- 155/2025	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 28

34584/2025	29.04.2025	FAO-412/2018	S C D DASH	C.O.	COURT NO. 25	Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(S No
34586/2025	29.04.2025	CMP-571/2025	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04-24		(S No
34587/2025	29.04.2025	WP (C) - 27568/2020	M R DASH	C.O.	COURT NO. 25	Order Dtd. 2025-04-23	WRIT BRANCH-2	(S No
34588/2025	29.04.2025	WP (C) - 10318/2019	P PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-21	WRIT BRANCH-2	(S No 34
34590/2025	29.04.2025	FAO-565/2018	S C D DASH	C.O.	COURT NO. 25	Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(S No
34591/2025	29.04.2025	CMP-497/2025	B. K. PATI	C.O.	COURT NO. 8	Order Dtd. 2025-04-24		(S No
34592/2025	29.04.2025	CRLMP-458/2025	A. K. SRICHANDAN	C.O.	COURT NO. 8	Order Dtd. 2025-04-25		(S No
34593/2025	29.04.2025	SAO-3/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(S No
34612/2025	29.04.2025	ABLAPL-7566/2023	S MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-08-31	BAIL-2	(S No
34614/2025	29.04.2025	WP (C) - 31073/2022	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-05	WRIT BRANCH-5	(S No 22
34615/2025	29.04.2025	WP (C) - 31073/2022	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-05	WRIT BRANCH-5	(S No 22
34616/2025	29.04.2025	CMP-1369/2018	L D SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-05-07	WRIT BRANCH-5	(S No 47
34617/2025	29.04.2025	TRP (C) - 109/2025	P K JENA	C.O.	COURT NO. 9	Order Dtd. 2025-06-23		(S No 47
34618/2025	29.04.2025	CRLREV-60/2025	M.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-04-25		(S No 47
34620/2025	29.04.2025	TRP (C) - 107/2025	K MOHANTY	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(S No 47
34621/2025	29.04.2025	CRLREV-519/2024	S.BARIK	C.O.	COURT NO. 9	Order Dtd. 2025-04-25		(S No 47
34622/2025	29.04.2025	CRLMP-499/2025	S.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-04-25		(S No 47
34623/2025	29.04.2025	TRP (C) - 108/2025	B SINGH	C.O.	COURT NO. 9	Order Dtd. 2025-06-23		(S No 47
34624/2025	29.04.2025	CRLREV-598/2024	S.DAS	C.O.	COURT NO. 9	Order Dtd. 2025-04-25		(S No 47
34625/2025	29.04.2025	WP (C) - 10663/2025	S.SAMAL	C.O.	COURT NO. 9	Order Dtd. 2025-04-23	WRIT BRANCH-5	(S No

									32
34627/2025	29.04.2025	WP (C) - 1518/2025	SATYAPURNA PANDA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 10	
34628/2025	29.04.2025	WP (C) - 10736/2025	S.K.PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-05-05	WRIT BRANCH-5	(S No 32	
34629/2025	29.04.2025	WP (C) - 10878/2025	B.K.DALEI	C.O.	COURT NO. 6	Order Dtd. 2025-04-23	WRIT BRANCH-7	(S No 48	
34630/2025	29.04.2025	WP (C) - 10720/2025	M.R.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-04-23	WRIT BRANCH-7	(S No 15	
34631/2025	29.04.2025	WP (C) - 9662/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-1)	(S No 10	
34633/2025	29.04.2025	WP (C) - 10897/2025	B.K.DALEI	C.O.	COURT NO. 16	Order Dtd. 2025-04-23	WRIT BRANCH-6	(S No 24	
34634/2025	29.04.2025	WP (C) - 10741/2025	S.B.UDGATA	C.O.	COURT NO. 16	Order Dtd. 2025-04-23	WRIT BRANCH (DIVISION BENCH-2)	(S No 11	
34635/2025	29.04.2025	WP (C) - 10732/2025	M.R.ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2025-04-23	WRIT BRANCH-7	(S No 48	
34636/2025	29.04.2025	WP (C) - 10710/2025	M.R.ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2025-04-23	WRIT BRANCH-7	(S No 48	
34637/2025	29.04.2025	WP (C) - 11152/2025	B.DAS	C.O.	COURT NO. 16	Order Dtd. 2025-04-24		(S No 48	
34638/2025	29.04.2025	WP (C) - 10535/2025	P.K.MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-04-24	WRIT BRANCH-3	(S No 14	
34639/2025	29.04.2025	WP (C) - 11148/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 14	
34640/2025	29.04.2025	WP (C) - 10713/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 14	
34641/2025	29.04.2025	WP (C) - 10732/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	WRIT BRANCH-7	(S No 48	
34643/2025	29.04.2025	WP (C) - 10758/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(S No 48	
34644/2025	29.04.2025	WP (C) - 9721/2025	D.K.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 48	
34645/2025	29.04.2025	WP (C) - 11083/2025	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	WRIT BRANCH (DIVISION	(S No 10	

								BENCH-1)	
34646/2025	29.04.2025	WP (C) - 10743/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		WRIT BRANCH-3	(S No 14
34647/2025	29.04.2025	WP (C) - 11322/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25		WRIT BRANCH-3	(S No 33
34648/2025	29.04.2025	WP (C) - 11321/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25		WRIT BRANCH-3	(S No 33
34649/2025	29.04.2025	WP (C) - 11320/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25			(S No 33
34651/2025	29.04.2025	WP (C) - 11319/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25		WRIT BRANCH-3	(S No 33
34652/2025	29.04.2025	WP (C) - 11317/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25		WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34656/2025	29.04.2025	WP (C) - 11113/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25			(S No 10
34659/2025	29.04.2025	WP (C) - 11105/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25		WRIT BRANCH-2	(S No
34661/2025	29.04.2025	WP (C) - 11100/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25		WRIT BRANCH (DIVISION BENCH-2)	(S No 10
34663/2025	29.04.2025	WP (C) - 11067/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25		WRIT BRANCH-2	(S No
34664/2025	29.04.2025	WP (C) - 11065/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25			(S No
34666/2025	29.04.2025	WP (C) - 27500/2024	M.D.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-04-21			(S No
34667/2025	29.04.2025	WP (C) - 10192/2025	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-25			(S No
34669/2025	29.04.2025	WP (C) - 10934/2025	J.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-06-23		WRIT BRANCH-8	(S No 40
34671/2025	29.04.2025	WP (C) - 11327/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25		WRIT BRANCH-4	(S No 37
34673/2025	29.04.2025	WP (C) - 11325/2025	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-25		WRIT BRANCH-4	(S No 37
34675/2025	29.04.2025	WP (C) - 7409/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-06-23		WRIT BRANCH-7	(S No 44
34705/2025	29.04.2025	CRLA-442/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 8	Order Dtd. 9999-12-31			(S No 44
34722/2025	29.04.2025	CONTC-	J R BEHERA	C.O.	COURT NO.				(S

		427/2025			8			No
34735/2025	29.04.2025	ABLAPL-4491/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-1	(S No
34736/2025	29.04.2025	CONTC-7991/2024	C SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-23		(S No
34737/2025	29.04.2025	CONTC-360/2025	G SUNDAR	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(S No
34738/2025	29.04.2025	CONTC-370/2025	G SUNADAR	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(S No
34739/2025	29.04.2025	CONTC-369/2025	G SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(S No
34740/2025	29.04.2025	CONTC-368/2025	G SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(S No
34741/2025	29.04.2025	CONTC-367/2025	G SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(S No
34742/2025	29.04.2025	CONTC-366/2025	G SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(S No
34743/2025	29.04.2025	CONTC-362/2025	G SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	CONTEMPT	(S No
34744/2025	29.04.2025	CONTC-361/2025	G SUNADAR	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	CONTEMPT	(S No
34745/2025	29.04.2025	WP (C) - 9819/2025	N ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(S No
34746/2025	29.04.2025	WP (C) - 10402/2022	A T NAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-05-12	WRIT BRANCH-2	(S No
34747/2025	29.04.2025	WP (C) - 27184/2022	P K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-04-23	WRIT BRANCH-5	(S No 22
34748/2025	29.04.2025	WP (C) - 27184/2022	P K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-04-23	WRIT BRANCH-5	(S No 22
34749/2025	29.04.2025	WP (C) - 27184/2022	B K DAS	C.O.	COURT NO. 22	Order Dtd. 2025-04-23	WRIT BRANCH-5	(S No 22
34750/2025	29.04.2025	WP (C) - 27200/2022	P K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-04-23	WRIT BRANCH-5	(S No 22
34751/2025	29.04.2025	WP (C) - 27200/2022	P K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-04-23	WRIT BRANCH-5	(S No 22
34752/2025	29.04.2025	WP (C) - 27200/2022	B K DAS	C.O.	COURT NO. 22	Order Dtd. 2025-04-23	WRIT BRANCH-5	(S No 22
34753/2025	29.04.2025	WP (C) - 10925/2025	U. P. BAG	C.O.	COURT NO. 22	Order Dtd. 2025-04-24	WRIT BRANCH-8	(S No 40
34755/2025	29.04.2025	WP (C) - 10980/2025	B. C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
34756/2025	29.04.2025	WP (C) -	S. K. SAHOO	C.O.	COURT NO.	Order Dtd. 9999-12-	WRIT	(S

		10967/2025			2 OLD	31	BRANCH-5	No
34757/2025	29.04.2025	WP (C) - 11068/2025	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-2	(S No
34758/2025	29.04.2025	WP (C) - 1490/2025	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 20	WRIT BRANCH-7	(S No 10
34760/2025	29.04.2025	ABLAPL- 4458/2025	SAKTI PRASAD DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 24		(S No 10
34762/2025	29.04.2025	WP (C) - 495/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 17		(S No 10
34764/2025	29.04.2025	WP (C) - 15349/2024	A K SWIAN	C.O.	COURT NO. 20	Order Dtd. 2025-04- 29	WRIT BRANCH-1	(S No
34766/2025	29.04.2025	WP (C) - 14037/2024	P PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04- 24	WRIT BRANCH-2	(S No 34
34768/2025	29.04.2025	WP (C) - 14037/2024	A K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-04- 24	WRIT BRANCH-2	(S No 34
34769/2025	29.04.2025	WP (C) - 10516/2025	T K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-04- 25	WRIT BRANCH-4	(S No 17
34771/2025	29.04.2025	WP (C) - 7647/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05- 16		(S No 17
34772/2025	29.04.2025	WP (C) - 24180/2024	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03- 26		(S No 17
34774/2025	29.04.2025	WP (C) - 10000/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05- 05		(S No 17
34775/2025	29.04.2025	WP (C) - 10011/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05- 05	WRIT BRANCH-7	(S No 48
34777/2025	29.04.2025	WP (C) - 10077/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05- 05		(S No 48
34778/2025	29.04.2025	WA-206/2025	C SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 25		(S No 48
34780/2025	29.04.2025	WA-206/2025	B MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 25		(S No 48
34783/2025	29.04.2025	BLAPL- 2262/2025	SK DIWEDI	C.O.	COURT NO. 6	Order Dtd. 2025-04- 25		(S No 48
34784/2025	29.04.2025	WP (C) - 10804/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-04- 23	WRIT BRANCH-8	(S No 40
34785/2025	29.04.2025	WP (C) - 10801/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-04- 23		(S No

									40
34786/2025	29.04.2025	WP (C) - 10689/2025	A. K. JATI	C.O.	COURT NO. 6	Order Dtd. 2025-04-22			(S No 40)
34787/2025	29.04.2025	WP (C) - 10803/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-04-23			(S No 40)
34788/2025	29.04.2025	WP (C) - 10751/2025	L D SAHOO A	C.O.	COURT NO. 6	Order Dtd. 2025-04-25			(S No 40)
34789/2025	29.04.2025	CMP-542/2025	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-26			(S No 40)
34790/2025	29.04.2025	WP (C) - 10837/2025	J RANI	C.O.	COURT NO. 6	Order Dtd. 2025-04-30	WRIT BRANCH (DIVISION BENCH-1)		(S No 10)
34791/2025	29.04.2025	WP (C) - 9830/2025	S K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-04-25	WRIT BRANCH-8		(S No 39)
34792/2025	29.04.2025	WP (C) - 5640/2025	H DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-29	WRIT BRANCH-1		(S No)
34795/2025	29.04.2025	JCRLA-105/2022	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL		(S No 11)
34797/2025	29.04.2025	WP (C) - 11085/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-3		(S No 33)
34798/2025	29.04.2025	WP (C) - 11110/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-5		(S No 21)
34799/2025	29.04.2025	CMP-40/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24			(S No 21)
34800/2025	29.04.2025	WP (C) - 11311/2025	C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3		(S No 33)
34803/2025	29.04.2025	WP (C) - 2968/2024	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	WRIT BRANCH-5		(S No 21)
34806/2025	29.04.2025	CONTC-1123/2025	B.K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25			(S No 21)
34807/2025	29.04.2025	WP (C) - 10854/2025	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-2		(S No)
34429/2025	29.04.2025	WP (C) - 7729/2025	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-03-24	WRIT BRANCH-8		(S No 43)
34444/2025	29.04.2025	WP (C) - 12622/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-3		(S No 13)
34458/2025	29.04.2025	CONTC-6650/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-03-07	CONTEMPT		(S No)

34473/2025	29.04.2025	FAO-47/2021	MOHAN KRISHNA	GENERAL		Appealmemo	MISC. APPEAL SEC.	(S No
34481/2025	29.04.2025	ABLAPL-4355/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-04-24		(S No
34485/2025	29.04.2025	ABLAPL-4036/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-04-24		(S No
34492/2025	29.04.2025	RSA-552/2023	B K DAS	GENERAL		Judgement Dtd. 2024-05-17		(S No
34493/2025	29.04.2025	WA-92/2024	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2024-02-15	WRIT APPEAL	(S No
34496/2025	29.04.2025	RVWPET-49/2024	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2024-07-29	CIVIL REVISION	(S No
34499/2025	29.04.2025	CONTC-9448/2023	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2025-04-23	CONTEMPT	(S No
34504/2025	29.04.2025	BLAPL-2422/2025	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2025-04-24		(S No
34514/2025	29.04.2025	WPC (OA) - 3449/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-17	OA Branch	(S No
34522/2025	29.04.2025	WP (C) - 1983/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-2	(S No
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34537/2025	29.04.2025	WP (C) - 7392/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-7	(S No 15
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34554/2025	29.04.2025	WP (C) - 17808/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-15	WRIT BRANCH-2	(S No 34
34557/2025	29.04.2025	WP (C) - 10966/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2025-04-24	WRIT BRANCH-6	(S No 26
34558/2025	29.04.2025	WP (C) - 17401/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-6	(S No 25
34562/2025	29.04.2025	WP (C) - 18782/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07-29	WRIT BRANCH-1	(S No 30
34564/2025	29.04.2025	WP (C) - 12618/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-3	(S No 13
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34566/2025	29.04.2025	WP (C) - 9934/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-23	WRIT BRANCH-8	(S No

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34571/2025	29.04.2025	WP (C) - 8681/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04-10	WRIT BRANCH-7	(S No 44	
34573/2025	29.04.2025	WP (C) - 40115/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-4	(S No 17	
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34602/2025	29.04.2025	WP (C) - 38489/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-8	(S No 42	
34603/2025	29.04.2025	WP (C) - 42021/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH-8	(S No 42	
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34605/2025	29.04.2025	WP (C) - 41702/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-5	(S No 53	
34606/2025	29.04.2025	WP (C) - 10981/2025	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-04-23	WRIT BRANCH-2	(S No	
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34608/2025	29.04.2025	WP (C) - 12522/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-10	WRIT BRANCH-7	(S No 48	
34609/2025	29.04.2025	WP (C) - 9078/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-12	WRIT BRANCH-2	(S No 45	
34610/2025	29.04.2025	WP (C) - 13767/2018	DR. JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(S No 10	
34611/2025	29.04.2025	WP (C) - 13767/2018	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2022-08-17	WRIT BRANCH (DIVISION	(S No 10	

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34613/2025	29.04.2025	WP (C) - 17842/2023	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-2	(S No 34
34619/2025	29.04.2025	WP (C) - 5694/2024	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-3	(S No 12
34626/2025	29.04.2025	RVWPET-329/2022	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-29	CIVIL REVISION	(S No
34632/2025	29.04.2025	WP (C) - 34388/2022	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2025-04-21	WRIT BRANCH-3	(S No 14
34642/2025	29.04.2025	CMP-713/2019	PRABHAT CHANDRA BEHERA	GENERAL		Order Dtd. 2019-07-15	WRIT BRANCH-8	(S No 39
34653/2025	29.04.2025	CMP-341/2017	PRABHAT CHANDRA BEHERA	GENERAL		Order Dtd. 2017-03-27		(S No 39
34657/2025	29.04.2025	WP (C) - 10986/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-8	(S No 40
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34688/2025	29.04.2025	WP (C) - 1826/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-01-30	WRIT BRANCH-6	(S No 26
34689/2025	29.04.2025	WP (C) - 9545/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2020-05-11	WRIT BRANCH-2	(S No 34
34690/2025	29.04.2025	WP (C) - 2037/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-3	(S No 12
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34692/2025	29.04.2025	WPC (OAC) - 3124/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-26	OA Branch	(S No
34693/2025	29.04.2025	WP (C) - 8332/2025	NIRAJ KUMAR KANSAL	GENERAL		Entire Document		(S No
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34696/2025	29.04.2025	WP (C) - 2475/2021	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-02-16	WRIT BRANCH-4	(S No 38
34697/2025	29.04.2025	WP (C) - 12678/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH-3	(S No 13
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34703/2025	29.04.2025	WP (C) - 12368/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH-8	(S No 42
34704/2025	29.04.2025	WP (C) - 12627/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-3	(S No 13
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34707/2025	29.04.2025	WP (C) - 12722/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH-4	(S No 38
34708/2025	29.04.2025	WP (C) - 12975/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH-7	(S No 10
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34712/2025	29.04.2025	WP (C) - 38766/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH-4	(S No 52
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34720/2025	29.04.2025	WP (C) - 42672/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-7	(S No 18
34721/2025	29.04.2025	WP (C) - 40164/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-12-12	WRIT BRANCH-4	(S No 17
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34724/2025	29.04.2025	WP (C) - 8869/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-8	(S No 43
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34770/2025	29.04.2025	WP (C) - 3570/2025	KABITA PATRA	GENERAL		Judgement Dtd. 2025-04-25		(S No
34773/2025	29.04.2025	WP (C) - 3544/2025	KABITA PATRA	GENERAL		Judgement Dtd. 2025-04-25	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
34776/2025	29.04.2025	WP (C) -	DEBENDRA	GENERAL		Order Dtd. 2025-04-	WRIT	(S

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34779/2025	29.04.2025	WP (C) - 11021/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04- 25	WRIT BRANCH-7	(S No 48
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34802/2025	29.04.2025	WP (C) - 12978/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05- 21	WRIT BRANCH-7	(S No 10
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34808/2025	29.04.2025	WP (C) - 19999/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11- 30	WRIT BRANCH-6	(S No 25
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34810/2025	29.04.2025	WP (C) - 6075/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07- 31	WRIT BRANCH-4	(S No 27
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34559/2025	29.04.2025	MATA-3/2012	D MISHRA	GENERAL			FIRST APPEAL	(S No
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34561/2025	29.04.2025	MATA- 66/2012	D MISHRA	GENERAL			FIRST APPEAL	(S No
34563/2025	29.04.2025	MATA- 43/2017	D MISHRA	GENERAL			FIRST APPEAL	(S No
34594/2025	29.04.2025	CONTC (CPC) - 284/2013	M R SAHOO	GENERAL			OA Branch	(S No
34596/2025	29.04.2025	RSA-68/2003	K K NATH	GENERAL				(S No
34597/2025	29.04.2025	SA-172/1983	B N LENKA	GENERAL				(S No
34599/2025	29.04.2025	SA-319/1972	K JENA	GENERAL				(S No
34650/2025	29.04.2025	RVWPET- 200/2018	P K MISHRA	GENERAL			CIVIL REVISION	(S No

34654/2025	29.04.2025	WP (C) - 859/2019	S BISWAL	GENERAL				(S No
34655/2025	29.04.2025	CRLMC-4629/2024	J LENKA	GENERAL				(S No
34658/2025	29.04.2025	JCRLA-53/2022	J D MUDULI	GENERAL			CRIMINAL APPEAL	(S No 11
34660/2025	29.04.2025	CRLMC-4817/2023	J D MUDULI	GENERAL			CRIMINAL MISC	(S No
34662/2025	29.04.2025	WP (C) - 10182/2025	U CHHOTRAY	GENERAL			WRIT BRANCH-3	(S No 12
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34670/2025	29.04.2025	FAO-699/2018	T SETHI	GENERAL			MISC. APPEAL SEC.	(S No
34672/2025	29.04.2025	ABLAPL-14482/2024	MK MOHANTY	GENERAL				(S No
34674/2025	29.04.2025	ABLAPL-14482/2024	MK MOHANTY	GENERAL				(S No
34676/2025	29.04.2025	ABLAPL-4216/2025	S K BEHERA	GENERAL				(S No
34677/2025	29.04.2025	CRLMP-252/2015	S DAS	GENERAL				(S No
34678/2025	29.04.2025	CRLREV-642/2016	S DAS	GENERAL				(S No
34679/2025	29.04.2025	CRLMP-298/2018	S DAS	GENERAL			WRIT BRANCH-2	(S No
34680/2025	29.04.2025	CRLMP-299/2018	S DAS	GENERAL			WRIT BRANCH-2	(S No
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34682/2025	29.04.2025	CRLREV-491/2017	S DAS	GENERAL				(S No
34684/2025	29.04.2025	ABLAPL-14544/2024	P R SWAIN	GENERAL			BAIL-1	(S No
34685/2025	29.04.2025	ABLAPL-14544/2024	P R SWAIN	GENERAL			BAIL-1	(S No
34686/2025	29.04.2025	FAO-182/2018	P L MISHRA	GENERAL			MISC. APPEAL SEC.	(S No
34687/2025	29.04.2025	FAO-58/2021	P L MISHRA	GENERAL			MISC. APPEAL SEC.	(S No
34734/2025	29.04.2025	WP (C) - 6425/2015	B. MOHANTY	GENERAL		Order Dtd. 2025-04-17	WRIT BRANCH-8	(S No 43
34754/2025	29.04.2025	WP (C) -	SRINIBASH	GENERAL		Order Dtd. 2025-04-	WRIT	(S

		10645/2025	MOHANTY			24	BRANCH (DIVISION BENCH-2)	No 11
34759/2025	29.04.2025	ABLAPL- 4143/2025	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2025-05- 07		(S No 11
34761/2025	29.04.2025	CRLMC- 1405/2025	S K BEHERA	GENERAL				(S No 11
34763/2025	29.04.2025	WP (C) - 18708/2024	S. K. SINGH	GENERAL		Order Dtd. 2025-04- 05		(S No 11
34781/2025	29.04.2025	WP (C) - 10918/2025	GIRIDHARI ROUT	GENERAL		Order Dtd. 2025-04- 23Petition With Annexures,	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34782/2025	29.04.2025	WP (C) - 10921/2025	GIRIDHARI ROUT	GENERAL		Order Dtd. 2025-04- 23Petition With Annexures,		(S No 10
34793/2025	29.04.2025	WPC (OAC) - 3643/2011	M R SAHOO	GENERAL		Order Dtd. 2022-02- 16	OA Branch	(S No
34811/2025	29.04.2025	WP (C) - 29317/2024	GIRIDHARI ROUT	GENERAL		Order Dtd. 2025-04- 25Petition,Annexure,		(S No

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